

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 3885 of 2008 (O&M)

Pushpa Etc.

..... Appellants

V/s

Rakesh Kumar Etc.

..... Respondents

No. 2- Sh. Ved Varat S/o Sh. Roop Chand, R/o House No. 1879/2, Phase-X, Mohali.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **28.02.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
15th February, 2019.



Superintendent (Judl.),
For Registrar (Judicial)

Neer
14/2/19

